Himachal Pradesh	131·00
Pondicherry	137·00
Tripura	4·00
Goa	4·00
Total:	17102·00

(b) All the States took delivery of their quotas.

(c) To meet godown charges, interest on blocked capital etc. the S. T.C. realises 6 per cent over its sale price *on the zinc that is not taken delivery of* in time.]

ग्राम उद्योगों के दिवालिया हो जाने के कारण खादी तथा ग्राम उद्योग आयोग को हानि

४१३. श्री भागवत नारायण भार्गव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि खादी तथा ग्राम उद्योग आयोग ने १९६१–६२ और १९६२–६३ के वर्षों में जिन ग्राम उद्योग सगठनों को ऋण दिये थे उनमें से कितने संगठन दिवालिया हो गये, और उसके फलस्वरूप आयोग को कितनी हानि हुई ?

†[LOSS TO KHADI AND VILLAGE INDUSTRIES COMMISSION DUE TO LIQUIDATION OF VILLAGE INDUSTRIES

413. SHRI B. N. BHARGAVA: Will the Minister of INDUSTRY be pleased to state how many of the village industries organisations to which loans were advanced by the Khadi and Village Industries Commission during the years 1961-62 and 1962-63, went into liquidation and the extent of loss as a result thereof?]

उद्योग मंत्री (श्री एन० कानूनगो) : खादी आयोग की जानकारी में अभी तक ऐसा कोई उदाहरण नहीं आया है ।

†[THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): No such instance has so far come to the notice of the Khadi Commission.]

१९६२–६३ में दिये गये ठेके, जो समय पर पूरे नहीं हुए

४१४. श्री भागवत नारायण भार्गव : क्या निर्माण, आवास, और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) १९६२–६३ में सी० पी० डब्ल्यू० डी० द्वारा १० लाख रुपये या उस से ऊपर ऐसे कितने ठेके ठेकेदारों को दिये गये थे जिन्हें संबंधित ठेकेदार समय पर पूरा नहीं कर सके और जिन्हें दूसरे ठेकेदारों या अन्य अभिकरणों से पूरा कराना पड़ा ; और

(ख) सरकार को यदि इससे कोई हानि हुई तो कितनी ?

†[CONTRACTS MADE IN 1962-63 NOT COMPLETED IN TIME

414. SHRI B. N. BHARGAVA: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) how many contracts of the value of Rs. 10 lakhs and above were made by the C.P.W.D. with contractors in 1962-63 which were not completed by the contractors concerned in time and had to be got completed by some other contractors or agencies; and

(b) the loss, if any, incurred by Government on this account?]

निर्माण, आवास और पुनर्वास मंत्री (श्री मेहरचन्द खन्ना) : (क) दो ।

(ख) इनमें से एक ठेके में कोई हानि नहीं हुई और दूसरे के बारे में अभी तक यह पता नहीं है कि उसमें कोई हानि होगी या नहीं । ठीक ठीक स्थिति का पता बाद में

†[ ] English translation.

केवल तब चलेगा, जब काम पूरा हो जायेगा और पूरा आगणन (असैसमेंट) किया जा चुकेगा।

†[THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Two.

(b) There has been no loss in regard to one contract and as regards the other, it is not yet known as to whether there will be any loss. The exact position will only be known later when the work is completed and a full assessment made.]

दिल्ली में केन्द्रीय सरकार के कर्मचारियों के लिए निवास स्थान

४१५. श्री भगवत नारायण भार्गव : क्या निर्माण, आवास और पुनर्वास मंत्री १९६२–६३ के वर्ष के लिये अपने मंत्रालय के वार्षिक प्रतिवेदन के पृष्ठ १४ को देखेंगे और यह बताने की कृपा करेंगे कि दिल्ली में केन्द्रीय सरकार के सभी श्रेणियों के कर्मचारियों की रिहायश के लिये ५८,२६७ मकानों की जो कमी है वह कब तक पूरी हो जाने की संभावना है ?

†[RESIDENTIAL ACCOMMODATION FOR CENTRAL GOVERNMENT EMPLOYEES IN DELHI

415. SHRI B. N. BHARGAVA: Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to refer to page 14 of the annual report of his Ministry for the year 1962-63 and state by when the shortage of 58267 residential units for all categories of Central Government employees in Delhi is likely to be met?]

निर्माण, आवास और पुनर्वास मंत्री (श्री मेहरचन्द खन्ना) : रहने के मकानों का निर्माण शीघ्र गति से करने के लिए एक कार्यक्रम बनाया गया है और आशा है कि यह कमी लगभग ७ वर्ष में पूरी हो जायेगी।

†[THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): An accelerated programme of construction of residential accommodation has been drawn up and the shortages are expected to be made good in a period of about 7 years.]

ISSUE OF LICENCES TO PAPER MILLS BASED ON BAGASSE

416. SHRI A. D. MANI: Will the *Minister of* INDUSTRY *be pleased to* state:

(a) whether Government have received any recommendation to the effect that the issue of licences to paper mills based on bagasse should be stopped; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

(b) The recommendation is being kept in view while considering further proposals, if any, for the establishment of paper plant, based on bagasse as raw material.

LOAN GIVEN BY FILM FINANCE CORPORATION TO CULTURAL FILM SOCIETY IN BOMBAY

417. SHRI A. M. TARIQ: Will the Minister of FINANCE be pleased to state:

(a) whether a Cultural Film Society, which has been recently established in Bombay, has applied for loans from the Film Finance Corporation; and

(b) if so, how much loan has been sanctioned to the Society?

†[ ] English translation.